

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

CA 93/2021

In

CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES: UNION OF INDIA

V/s

INFRASTRUCTURE LEASING &
FINANCIAL SERVICES LTD.

Section 241-242 OF THE COMPANIES ACT, 2013

ORDER

Mr. Gaurav Jaiswal, Ld. Counsel for RD present.

Wrongly on board.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/